

	Criminal Case Type Name	Case Type Full Form	0 to 1 year	1 to 2 years	2 to 3 years	3 to 4 years	4 to 5 years	5 to 6 years	6 to 7 years	7 to 8 years	8 to 9 years	9 to 10 years	More Than 10 years	Total
1	Appl. U/s 125	Application U/S.125 Cr.P.C.	0	0	0	0	<u>2</u> (66.67%)	<u>1</u> (33.33%)	0	0	0	0	0	3
10	Misc (E X)	Misc (E x)	0	0	0	0	<u>1</u> (33.33%)	<u>1</u> (33.33%)	0	<u>1</u> (33.33%)	0	0	0	3
11	N I	Negotiable Instruments Act	<u>1</u> (12.50%)	<u>2</u> (25.00%)	<u>2</u> (25.00%)	<u>2</u> (25.00%)	0	0	<u>1</u> (12.50%)	0	0	0	0	8
12	Prc(summon Procedure)	P R C(Summon Procedure)	<u>23</u> (29.49%)	<u>6</u> (7.69%)	<u>11</u> (14.10%)	<u>15</u> (19.23%)	<u>8</u> (10.26%)	<u>12</u> (15.38%)	<u>3</u> (3.85%)	0	0	0	0	78
13	Prc(warrant Procedure)	P R C(Warrant Procedure)	<u>26</u> (18.84%)	<u>20</u> (14.49%)	<u>22</u> (15.94%)	<u>31</u> (22.46%)	<u>15</u> (10.87%)	<u>19</u> (13.77%)	<u>5</u> (3.62%)	0	0	0	0	138
14	Summons Procedure(ipc)	Summons Procedure Cases under	0	0	0	0	0	<u>1</u> (100.00%)	0	0	0	0	0	1
	Grand Total		226 (35.48%)	117 (18.37%)	68 (10.68%)	54 (8.48%)	34 (5.34%)	40 (6.28%)	34 (5.34%)	17 (2.67%)	13 (2.04%)	0 (0.00%)	34 (5.34%)	637